GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3123 TO BE ANSWERED ON 21.12.2023

STARTUP INDIA AND SELF-RELIANT INDIA SCHEME

3123. SHRI G.M. SIDDESHWAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

the details and the number of beneficiaries from the Schedules Castes (SCs) and Scheduled Tribes (STs) in terms of Startup India and Self-Reliant India schemes launched through the units of Micro, Small and Medium Enterprises (MSMEs), State/UT-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

As a part of Aatmanirbhar Bharat package, Rs 50,000 crore equity infusion for MSMEs through Fund of Funds was announced. In compliance with the announcement, Self Reliant India (SRI) Fund has been set up to infuse Rs. 50,000 crore as equity funding in those MSMEs, which have the potential and viability to grow and become large units. Under this Fund of Rs. 50,000 crore, there is a provision of Rs.10,000 crore from the Government of India and Rs.40,000 crore through Private Equity / Venture Capital funds. Since inception in 2021 till 30.11.2023, SRI Fund has invested in 2 beneficiary companies promoted by Scheduled Castes (SCs) in Goa and Odisha. As informed by Department for Promotion of Industry & Internal Trade (DPIIT), with the intent to build a strong eco-system for nurturing innovation and startups in the country, the Government launched Startup India initiative on 16th January 2016. Information on the basis of Scheduled Caste and Scheduled Tribes (STs) is not maintained by DPIIT.
